


FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR  
RAJESH CITYSPACES PRIVATE LIMITED OPERATING IN  
REAL ESTATE INDUSTRY AT MUMBAI, MAHARASHTRA  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution  
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Rajesh Cityspaces Private Limited; PAN: AAFCR9635L CIN: U70109MH2012PTC232929
2.	Address of the registered office	139, Seksaria Chambers, 2nd Floor, Nagindas Master Road, Fort, Mumbai- 400001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Kailash Niwas 353-4A, RB Mehta Marg, Jaigayatri Co-op Housing Society, Sindhu Wadi, Ghatkopar East, Mumbai, Maharashtra 400077
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL*
7.	Number of employees/ workmen	02*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Details can be sought by emailing – cirp.rajeshcity@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Details can be sought by emailing – cirp.rajeshcity@gmail.com
10.	Last date for receipt of expression of interest	30.04.2024
11.	Date of issue of provisional list of prospective resolution applicants	10.05.2024
12.	Last date for submission of objections to provisional list	15.05.2024
13.	Date of issue of final list of prospective resolution applicants	25.05.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.05.2024
15.	Last date for submission of resolution plans	29.06.2024
16.	Process email id to submit Expression of Interest	cirp.rajeshcity@gmail.com

\*As per the best available information received from the suspended Board of Directors.

  
Ajit Gyanchand Jain  
IBBI Registration No. IBBI/IPA-001/IP-P00368/2017-18/10625  
IBBI Registered Address: 204, Wall Street – 1,  
Near Gujarat College, Ellis Bridge, Ahmedabad – 380006  
For Rajesh Cityspaces Private Limited  
AFA valid upto 10 October 2024  
Date: 29.03.2024  
Place: Ahmedabad

